

The Deputy Minister of Home Affairs (Shrimati Alva): The State Government propose to start two mobile medical units in the Malabar area during 1959-61 and one of these units will be utilised for the benefit of Scheduled Tribes in Wynad. They also propose to start a craft centre cum Co-operative Society in the Kozhikode District to impart training in basket making, rattan work etc., to members of Scheduled tribes. The Centre may be located in Wynad.

Multipurpose Schools in Kerala

3104. Shri Jinachandran: Will the Minister of Education be pleased to state the amount of Central grant allotted to the Kerala State for starting or for converting High Schools into multipurpose schools during 1957-58?

The Minister of Education (Dr. K. L. Shrimali): Rs. 14,64,150.

Cannanore Cantonment

3105. Shri Jinachandran: Will the Minister of Defence be pleased to state:

(a) how much amount has been spent on Development works in Cannanore Cantonment under the Second Five Year Plan during 1956-57 and 1957-58;

(b) the schemes that have been completed;

(c) how much amount has been set apart for this purpose during 1958-59; and

(d) the details of the works to be done?

The Deputy Minister of Defence (Sardar Majithia): (a) A sum of Rs. 33,871 and Rs. 34,937 has been spent during 1956-57 and 1957-58 respectively on Development works in Cannanore Cantonment under the Second Five Year Plan.

(b) A statement showing the schemes which have been completed

during 1956-57 and 1957-58 is placed on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 87]

(c) A sum of Rs. 1,95,505 is proposed to be spent during 1958-59 on Development projects in Cannanore Cantonment.

(d) A statement giving the details of Development projects proposed to be completed during 1958-59 is placed on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 88]

Private Educational Institutions of Orissa

3106. Shri K. C. Jena: Will the Minister of Education be pleased to state:

(a) the names of the private educational institutions of Orissa which applied for non-recurring grants to the Central Government since the year 1952 to December, 1957;

(b) if so, the purposes of the grants asked for and the amount sanctioned to each such institution and the dates of the sanction;

(c) whether some such cases are still pending disposal; and

(d) if so, by what date the pending cases will be disposed of?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). A statement is placed on the Table of Lok Sabha. [See Appendix VIII, annexure No. 89]

(c) No Sir.

(d) Does not arise.

Tribhuvan Rajpath

3107. Shri Chandra Shankar: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Tribhuvan Rajpath lies entirely in Nepal; and

(b) who is responsible for its maintenance and at what annual cost?

The Minister of Finance (Shri Morarji Desai): (a) Yes Sir.

(b) The Tribhuvan Rajpath is for the present maintained by the Central Public Works Department of the Government of India as a part of the Indian Aid Programme in Nepal. The estimated cost of maintenance is as follows:—

(i) Rs. 14 lakhs non-recurring.

(ii) Rs. 18 lakhs recurring.

Anthropological Research in Punjab

3108. Shri Daljit Singh: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any field investigation for anthropological research has been undertaken in Punjab; and

(b) if so, the progress made so far in this regard?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir.

(b) Does not arise.

Fire in Manipur

3109. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that 147 houses in the Ukrul sub-divisional headquarters of Manipur have been destroyed by fire in the last week of March, 1958;

(b) if so, the total value of property destroyed by the fire; and

(c) the measures adopted to check any future outbreak of fire in the headquarters and adjoining villages?

The Minister of Home Affairs (Pandit G. B. Pant): (a) An accidental fire broke out in the early hours of the 28th March, 1958 in a house in Ukrul village. Due to a strong wind, the fire spread rapidly destroying 148 houses and a church.

(b) The families affected by the fire have reported a total loss of property valued at Rs. 2,10,000. It has not yet been possible to verify these claims.

(c) while it is not possible to prevent such accidental fires completely or to engage fire-fighting units to fight fires in such remote villages, the Manipur Administration are taking steps to intensify propaganda with a view to familiarising villagers with the methods of preventing and fighting such fires. In order to organise fire service work properly, local officers are also being given training in the National Fire Service College and the Central Emergency Relief Training Institute at Nagpur.

Technical Training

3110. Shri Harish Chandra Mathur: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any proposals have been finalised to step up the schedule for technical training;

(b) if so, their nature;

(c) what proposals relating to general educational development are being dropped or postponed to provide funds for expansion of technical training; and

(d) what co-operation Government have received from private agencies for the expansion of technical training?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). The expansion of existing technical institutions and establishment of new institutions have already been undertaken to meet in full the requirements of the current Plan as estimated by the Engineering Personnel Committee. It is expected that by 1960-61, the provision will be of the order of 11,000 seats for degree courses and 20,000 seats for diploma courses in engineering and technology.